

OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE JAMMU

ORDER

No.: 4551Acctt
Date: 19.02.2022

In pursuant to Hon'ble High Court order No. 163 of 2022/RG dated 08.02.2022 regarding online training of Trainers (TOT) programme scheduled to be held for the Master Trainers (Judicial Officers) on the topic 'e-filing & Virtual Hearing for Government Panel Advocates scheduled to be held on 19.02.2022 between 10:30AM to 01:30PM by e-Committee Supreme Court of India, permission is hereby accorded in favour of Sh. Umesh Sharma, Spl. Excise Mobile Magistrate, Jammu whose name has been nominated to attend said programme from home.

Therefore, Sub Judge, Jammu shall look after the routine work of the court of the Spl. Excise Mobile Magistrate, Jammu till the Officer of the said court resumes his duty.

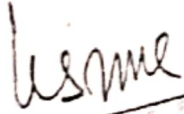

(Kishore Kumar)
Pr. Distt & Sessions Judge
Jammu

No:-11281-87/PDSJ-J

Date: 19.02.2022

Copy to the:-

1. Worthy Registrar General, Hon'ble High Court of J&K and Ladakh at Jammu/Srinagar, for information.
2. Secretary to Hon'ble Mr Justice D. S. Thakur, (Administrative Judge for Jammu District) High Court of J&K and Ladakh, for the information of His Lordship.
3. CJM Jammu for information.
4. Spl. Excise Mobile Magistrate, Jammu for information.
5. Sub Judge, Jammu for information and compliance.
6. Office Copy for record.
7. e-Court for uploading the same on official website.


Pr. Distt & Sessions Judge
Jammu
19.2.22